390 RD	(FATP)
1	-

Declaration of Assets and Liabilities

	8 55.51 411111111111111111111111111111111
8/2	1, Der Kumar, son/daughter/wife of Sin purushattam might
15/2/22	aged 46 years, belonging to Bilan Legislature Assemble Served
12/21	service and presently working as ASSISTANT
भीराजीव	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
3.00	myself, my spouse and dependants*:
15 Mil	give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*: A. Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be

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given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	₹ 50000/-	54jala Km			
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	None				
(iii)	Bonds, Debentures and Shares in companies	None				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C Policy No- S17337500 Prom-15012 Youth	L.I.C Policy No- 513771406 Prom. 3608 Yearly			
(v)	Motor Vehicles (details of make, etc.)	D Dike - BROINY 5275	2 B1 Kc BR0162 > 1948			
(vi)	Jewellery (give details of weight and value)	hold few.	401d jaw. 200/- 9m.			
(vii)	Other assets, such as values of claims / interests	Nanc				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	have to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	(मास पं॰ 113 देसरा 865 (५ 562 (६	8 Dec.) (IIV - Jenteraj Omi-nomy		
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	have				
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	have				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	none				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	none	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

and the second s	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-BZBPK 4341R	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax (Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal De	etall	
GPF/CPF/PRAN No.	:-	PTS/BLA-1266.
Gender	:-	(M/F)
Date of Birth		10111975 (DD/MM/YYYY)
Class/Group	;-	B (A/B/C)
Cadre	;-	(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	;~	Bhagalpur
I hereby of knowledge and b		that the above details are true to the best of my
		Signature
		Name of Employee: DEV KUMAR
Place:patha	****	Designation: ASSIS Jant.
Date: US. eQ. Q		Department: Birkar Legistative Assemble
		to the standard declaration form

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.